

GOVERNMENT OF ODISHA HEALTH & FAMILY WELFARE DEPARTMENT

File No.PT2-HFW-SCH-I-MISC-0023-2020- 17963 /H Dated, 93 -06-
From
Sri P.K. Mohapatra, IAS,
Additional Chief Secretary to Govt. To
All the Collectors & District Magistrate
The Commissioner, Municipal Corporation,
Bhubaneswar, Cuttack, Berhampur, Sambalpur and Rourkela
All the CDM & PHOs
Sub:- Cancellation of COVID-19 Vaccination in Private Hospitals from State Procured Vaccine – Reg.
Ref:- Letter No.13775/H dated, 8 th May, 2021 of this Department
Madam/Sir,
With reference to the letter cited above on the subject, I am to say that State Govt. had approved to set up Govt. sponsored vaccination centres in Private Hospitals as an extension of Govt. CVC vaccination of 18 to 44 year age group only from the State procured vaccine.
Now, under the revised COVID-19 vaccination campaign, all vaccines will be supplied by Govt. of India for vaccination of 18 years & above citizens.
In this context, you are requested to stop the supply of vaccines to Private Hospitals immediately and withdraw vaccine stock from Private Hospital (if any). The Private Hospitals interested for providing vaccination to citizens can procure vaccines directly from the Manufacturer under the said revised guideline. Yours faithfully,
Enclosure: As above. Additional Chief Secretary to Government
Memo No.\. 17964 /H Dated, 23 -06-2021
Copy forwarded to the Mission Director, NHM, Odisha for kind information, Deputy Secretary to Government Dated, 23-06-203/
Copy forwarded to Director, FW, Odisha for information & necessary action.

Deputy Secretary to Government



GOVERNMENT OF ODISHA HEALTH AND FAMILY WELFARE DEPARTMENT

No. /3775 /H, dated 8th May, 2021

From

Shri P.K.Mohapatra, IAS Additional Chief Secretary to Government

To

All the Collectors & District Magistrate
The Commissioner, Municipal Corporations
Bhubaneswar, Cuttack, Berhampur, Sambalpur and Rourkela
All the CDM & PHOs

Sub: COVID-19 Vaccination of 18 to 44 years age group in the State - Reg.

Madam/Sir,

I am to say that State has started the process of procurement of COVID-19 vaccine for vaccination of 18 to 44 year age group from State's own fund. Presently, as the Manufacturers are able to supply low quantity of vaccines, we are starting 18 to 44 year age group vaccination only in five Municipal Corporations of the State, where the positivity rate of COVID-19 infection is very high. However, as the vaccine supply improves, other districts will be covered under this programme.

Once your district / Municipal Corporation receives this earmarked vaccine supply for 18 to 44 year age group, the same can be used in Govt. Vaccination Centres for vaccinating these age group. The vaccination sessions shall be planned for 18 to 44 years from 8.00 AM to 01.00 PM and for 45 years & above from 03.00 PM to 06.00 PM. The vaccine stock (Central supply & State supply) and it's utilization must be segregated and properly recorded on daily basis at all Cold Chain points / District level.

Further, State Government has also approved to set up Govt. sponsored vaccination centres in Private Hospitals. The Private Hospitals shall be used as an extension of Government CVC for vaccination of 18 - 44 years age group only. Vaccine shall be supplied to Private Hospitals free of cost and they shall be allowed to collect up to Rs. 100 per dose from vaccinees as service charge. The beneficiaries preferring to be vaccinated at these Govt. CVCs in Private Hospital premises will be getting the vaccine free of cost and they only have to pay the service charge to the Private Hospital.

In this context, I am enclosing a Guidance Note for establishment of Govt. CVC at private Hospital, which shall be followed meticulously at your level.

Additional Chief Secretary to Government

purs faithfully

Memo No /2 7 77 /H.

Copy submitted to the Mission Director, NHM, Odisha for kind information.

Deputy Secretary to Government

Date 08.05.202/

Deputy Secretary to Government

12

Guidance Note for vaccination of 18 to 44 age group in Private Hospital under State Govt. vaccine procurement

1. The COVID-19 vaccin	ation for 18-44 years can be expanded in Private Health
The state of the s	Govt. Vaccination Center with due approval of District
Task Force Committee.	

- The Hospitals should have the eligibility criteria required for declaration as CVC.
- Registration of all hospitals in the CoWIN Portal is mandatory and they have to be registered as Govt. COVID Vaccination Centre through ADPHO (FW)/ADUPHO/ District admin as assigned.
- 4. The name of the COVID Vaccination Centre should be given as "Govt.

 COVID Vaccination Centre in ______Hospital"
- 5. The session scheduling in CoWIN portal is to be done by the site manager of the CVC as per norm for 18-44 years. Proper orientation must be given to all site managers for advanced scheduling and daily reporting. Training is also to be given to vaccination team for vaccination and AEFI management/reporting.
- 6. IEC material i.e. Sun boards on COVID-19 vaccination should be displayed at the entrance & also in the observation room. IEC Post card should be distributed to the 1st dose beneficiaries after vaccination & shall be requested to bring the same while coming for 2nd dose vaccination.
- Undertaking is to be submitted by Private Hospitals, where Govt. CVC will be set up to the effect that, once they procure vaccines directly from the Manufacturer, State Govt. supply will be withdrawn immediately.

UNDERTAKING

1.	, Owner /Proprietor of	Hospital,
District	do hereby undertake that I will immediately intimate the District	
Authority (CD	M&PHO / ADUPHO) in advance regarding purchase	of any COVID-19
	at supply of free vaccines from State Government w	
forthwith		

1